

**PROCEEDINGS OF HIGH COURT OF ANDHRA PRADESH
HYDERABAD**

SUB: e-COURTS PROJECT – Nomination of certain Judicial Officers of the State of Andhra Pradesh, who could not attend the training earlier, to participate in the two-day training programme on 'Ubuntu Linux Operating System' on 12.12.2013 and 13.12.2013 at A.P. Judicial Academy, Secunderabad – **ORDERS – ISSUED.**

REF: 1. Lr.Roc.No.1749/2012-CPS, dated 01.10.2013 from the Central Project Coordinator, High Court of A.P., Hyderabad.
2. Lr.Roc.No.1038/2013/APJA-Sec'bad, dated 05.11.2013 from the Director, A.P. Judicial Academy, Secunderabad.

ORDER ROC.NO. 6740/2013-B.SPL. DATED: 19.11.2013

The High Court is pleased to pass the following order:-

The following Judicial Officers working in the State of Andhra Pradesh, who could not attend the training earlier, mentioned in column number 2, are hereby nominated to participate in the two-day training programme on 'Ubuntu Linux Operating System' on 12.12.2013 and 13.12.2013 at A.P.Judicial Academy, Secunderabad, and they are directed to handover charge of their post(s) to the officers mentioned in column number 3, and proceed to attend the said training programme and to report at A.P. Judicial Academy on 12.12.2013 at 8.30 a.m.

| SL. NO. | NAME OF THE NOMINATED OFFICER WITH DESIGNATION | PRESIDING OFFICER OF THE COURT PLACED IN FULL ADDITIONAL CHARGE |
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| (1) | (2) | (3) |
| 1. | Sri Shaik Inthiaz Ahamed, Spl. Judge for trial of cases under SCs & STs (POA) Act, 1989-cum-IV Addl. District and Sessions Judge, Kadapa. | I Addl. District and Sessions Judge, Kadapa. |
| 2. | Smt. G.Deena, Prl. Junior Civil Judge, Kadapa. | II Addl. Junior Civil Judge, Kadapa. |
| 3. | Sri K.Sreeranga Raju, I Addl. Junior Civil Judge, Kadapa. | III Addl. Junior Civil Judge, Kadapa. |
| 4. | Smt. Kshama Deshpande, Prl. Junior Civil Judge, Karimnagar. | Addl. Junior Civil Judge, Karimnagar. |
| 5. | Sri Erugula Bhima Rao, VII Addl. District and Sessions Judge, Vijayawada, Krishna District. | VIII Addl. District and Sessions Judge, Vijayawada, Krishna District. |
| 6. | Sri B.Rama Rao, XI Addl. District and Sessions Judge, Gudivada, Krishna District. | VI Addl. District and Sessions Judge, Machilipatnam, Krishna District. |
| 7. | Dr. S.Srinivas Reddy, Junior Civil Judge, Alampur, Mahabubnagar District. | Junior Civil Judge, Gadwal, Mahabubnagar District. |
| 8. | Smt. Mantri Ramakrishna Sunitha, I Addl. District and Sessions Judge, Nalgonda. | Prl. District and Sessions Judge, Nalgonda. |
| 9. | Sri T.Anand, Spl. Judge for trial of cases under SCs & STs (POA) Act, 1989-cum-V Addl. District and Sessions Judge, Nellore. | IV Addl. District and Sessions Judge, Nellore. |
| 10. | Dr. T.Srinivasa Rao, V Addl. District and Sessions Judge, L.B.Nagar, Rangareddy District. | IV Addl. District and Sessions Judge, Rangareddy District. |
| 11. | Sri Nagireddy Srinivas, Prl. Junior Civil Judge, Sompeta, Srikakulam District. | Addl. Junior Civil Judge, Sompeta, Srikakulam District. |

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| 12. | Ms. S.Vara Lakshmi, Addl. Junior Civil Judge, Narsapur, West Godavari District. | Prl. Junior Civil Judge, Narsapur, West Godavari District. |
| 13. | Smt. K.Jaya Lakshmi, I Addl. Rent Controller, City Small Causes Court, Hyderabad. | III Addl. Rent Controller, City Small Causes Court, Hyderabad. |

The officers mentioned in Column Number 3, will be in full additional charge of the post(s) mentioned in Column Number 2, during the period of absence of the above said Officers.

On return from the above said training programme, the officers mentioned in Column Number 2, will rejoin duty in their respective posts.

NOTE: The Training Proceedings is placed in the High Court's Web Site <http://hc.ap.nic.in>. The downloaded copy from the web site is valid for relieving and reporting training at A.P.Judicial Academy, Secunderabad.

S. Jagannathan
REGISTRAR (VIGILANCE)

To

1. The officers concerned.
2. The incharge officers.
3. The Director, Andhra Pradesh Judicial Academy, Secunderabad.
4. The Central Project Coordinator, High Court of Andhra Pradesh, Hyderabad.
5. The Chief Judge, City Small Causes Court, Hyderabad.
6. **THE PRL. DISTRICT AND SESSIONS JUDGES:**
Kadapa, Karimnagar, Krishna at Machilipatnam, Mahabubnagar, Nalgonda, Nellore, Rangareddy District, Srikakulam, West Godavari at Eluru.
7. **THE DISTRICT TREASURY OFFICERS:**
Kadapa, Karimnagar, Krishna at Machilipatnam, Mahabubnagar, Nalgonda, Nellore, Rangareddy District, Srikakulam, West Godavari at Eluru.
8. **THE SECTION OFFICERS:** Special Officers Section, Computer Section, E-Section, Work Reivew Cell, O.P.Cell, D-Budget Section, B-Section, Accounts Section, High Court of A.P., Hyderabad.